

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**ORDER SHEET**

**APPLICATION No.**

**of**

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

OA No.452/13

Date or order: 05.08.2016

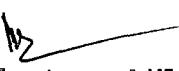
Shri Vijay Mehta, counsel for the applicant

Shri Rameshwar Dave, counsel for the respondents.

Learned counsel for the applicant submitted that the relief sought in this case has already been granted by the respondents and, therefore, he does not wish to press this OA.

Accordingly, O.A is dismissed as not pressed.

  
[Praveen Mahajan]  
Member (A)

  
[Dr. Murtaza Ali]  
Member (J)

Manish/-